

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000050/2021	M/S. G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS M/S. MEENA ZARDA PRODUCTS PVT. LTD.	DR. DUBHAGYA KUMAR DASH VS	// ()
2	ARBP/000051/2021	M/S. G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS M/S. UNLIMITED WATERFUN AND ENTERTAINMENT PVT. LTD.	DR. DUBHAGYA KUMAR DASH VS	// ()
3	ARBP/000052/2021	M/S. G4S SECURE SOLUTIONS (INDIA) PVT. LTD. VS M/S. MEENA ZARDA UDYOG (PVT.) LTD.	DR. DUBHAGYA KUMAR DASH VS	// ()
4	BLAPL/0007813/2021	SANDEEP BEHERA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	BARIPADA TOWN /304 /2016 () //
5	BLAPL/0007814/2021	BAHADUR TUDU VS STATE OF ODISHA	B.N.MAHAPATRA VS	TIRING /60 /2021 () //
6	BLAPL/0007815/2021	JAGABANDHU SAMARATH VS STATE OF ODISHA	JUGALA KISHOR PANDA VS	MUDULIPODA /49 /2021 () //
7	BLAPL/0007816/2021	RATNAKAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANIHA /211 /2016 () //
8	BLAPL/0007817/2021	MANSINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE TOWN /349 /2020 () //
9	BLAPL/0007818/2021	JULESH@ JULIA SABAR@ JULIYAS SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /21 /2014 () //
10	BLAPL/0007819/2021	RINKU YADAV VS STATE OF ODISHA	MANAS CHAND VS	KOSAGUMUDA /98 /2021 () //
11	BLAPL/0007820/2021	MANOJ NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	ORKEL /139 /2021 () //

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12	BLAPL/0007821/2021	DEBADUTTA BHUYAN@ DEBADATTA BHUYAN VS STATE OF ODISHA	ANJUNA CHARANA BEHERA VS	BADAMBADI /253 /2021 () //
13	BLAPL/0007822/2021	GHANA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /143 /2021 () //
14	BLAPL/0007823/2021	SANKAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	THUAMUL RAMPUR /64 /2021 () //
15	BLAPL/0007824/2021	TUSIL HEMBRAM @ TASIL @ TUSHIL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /322 /2020 () //
16	BLAPL/0007825/2021	GAGAN BIHARI SWAIN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SALIPUR /94 /2020 () //
17	BLAPL/0007826/2021	SAGAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 () //
18	BLAPL/0007827/2021	KUNTALA MEHER VS STATE OF ODISHA	ASHIS KU. MISHRA VS	BELPARA /157 /2021 () //
19	BLAPL/0007828/2021	AKSHAYA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /741 /2020 () //
20	BLAPL/0007829/2021	AJIT KUMAR RAM @ AJIT RAM VS STATE OF ODISHA	PRANAYA SAHOO VS	RASGOBINDPUR /87 /2018 () //
21	BLAPL/0007830/2021	SIPUN NAIK@ BALIA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	KANDHEIGOLE /83 /2020 () //
22	BLAPL/0007831/2021	RAJU NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KANIHA /197 /2021 () //
23	BLAPL/0007832/2021	SANA @ KUSHA SARABU	MOHENDRA KUMAR MOHAPATRO	AMPANI /63 /2021

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		VS	VS	()
24	BLAPL/0007833/2021	STATE OF ODISHA GANESH MIRDHA	PRASANTA KUMAR JENA	// REAMAL /18 /2006
		VS	VS	()
25	BLAPL/0007834/2021	STATE OF ODISHA GANESH MIRDHA	PRASANTA KUMAR JENA	// DEOGARH /135 /2007
		VS	VS	()
26	BLAPL/0007835/2021	STATE OF ODISHA GANESH MIRDHA	PRASANTA KUMAR JENA	// DEOGARH /134 /2007
		VS	VS	()
27	BLAPL/0007836/2021	STATE OF ODISHA SANTOSH KUMAR SAHOO	ANIRUDHA DAS	// CUTTACK VIGILANCE /12 /2021
		VS	VS	()
28	BLAPL/0007837/2021	STATE OF ODISHA(VIG.) BUDHIA@ BUDHIRAM SWAIN	ASHOK JENA	// KANDARPUR /183 /2021
		VS	VS	()
29	BLAPL/0007838/2021	STATE OF ODISHA RAJ KUMAR ROUT	RAMANI KANTA PATTANAIAK	// JENAPUR /189 /2021
		VS	VS	()
30	BLAPL/0007839/2021	STATE OF ODISHA ROHIT KUMAR	BINI MISHRA	// R.UDAYAGIRI /35 /2021
		VS	VS	()
31	BLAPL/0007840/2021	STATE OF ODISHA TUKUNA MAHAPATRA@ NARASINGH	AKASH BHUYAN	// BANAPUR P.S. /138 /2016
		VS	VS	()
32	BLAPL/0007841/2021	STATE OF ODISHA PAPU SINGH	PRAVASH CH JENA	// JEYPORE SADAR /250 /2020
		VS	VS	()
33	BLAPL/0007842/2021	STATE OF ODISHA ARJUN KUMAR HEMBRAM	PRAVASH CH. JENA	// / /0
		VS	VS	()
34	BLAPL/0007843/2021	STATE OF ODISHA ANANTA NAIK	DILIP KUMAR SAHU	// MANAMUNDA /2 /2021
		VS	VS	()

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35	BLAPL/0007844/2021	STATE OF ODISHA AMANAT VS	BINI MISHRA VS	// ANGUL SADAR PS /922 /2020 ()
36	BLAPL/0007845/2021	STATE OF ODISHA MD. IRSAD @ KADIR @ KALU VS	BIBHUTI SATPATHY VS	// LAKHANPUR /236 /2020 ()
37	BLAPL/0007846/2021	STATE OF ODISHA BIJAY KUMAR PADHI VS	BISWAJIT NAYAK VS	// EOW,BHUBANESWAR /11 /2018 ()
38	BLAPL/0007847/2021	STATE OF ODISHA DUSHMANT DAS @ DIPU @ BIBA VS	DEBASNAN DAS VS	// / /0 ()
39	CMAPL/0000224/2021	STATE OF ODISHA DEVENDRA NATH MISHRA VS	GOPAL PRASAD JENA VS	// // ()
40	CMP/0000472/2021	UNION OF INDIA ABINASH DASH VS	ABHIJIT DAS VS	// // ()
41	CMP/0000473/2021	PUNYA PRAVA ACHARYA SANJIB PARIJA @ BIBHUDENDRA PARIJA VS	N.P.PARIJA VS	// // ()
42	CMP/0000474/2021	MINATI MISHRA SHYAM SUNDAR SETHY VS	PRASANTA KUMAR JENA VS	// // ()
43	CMP/0000475/2021	MANOJ KUMAR SETHY PRASAD KUMAR PARIDA VS	KISHORE KUMAR JENA VS	// // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara *)
44	CONTC/0005433/2021	STATE OF ORISSA LAXMIDHAR BARIK VS	ADV VS	// // ()
45	CONTC/0005434/2021	ASHOK KUMAR DAS, TAHASILDAR, SORO SUBHADRA HARIJAN VS	SYAMALENDU PATTNAIK VS	// // ()
		ANU GARG, SECY., WATER RESOURCES, DEPT.		//

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46	CONTC/0005435/2021	JANAK BAG VS ANU GARG, SECY., WATER RESOURCES, DEPT.	SYAMALENDU PATTNAIK VS	// 0 //
47	CONTC/0005436/2021	ANAMA HARIJAN VS ANU GARG, SECY., WATER RESOURCES, DEPT.	SYAMALENDU PATTNAIK VS	// 0 //
48	CONTC/0005437/2021	UGRASEN KATA VS ANU GARG, SECY., WATER RESOURCES, DEPT.	SYAMALENDU PATTNAIK VS	// 0 //
49	CONTC/0005438/2021	CHHAYABATI HARIJAN VS ANU GARG, SECY., WATER RESOURCES, DEPT.	SYAMALENDU PATTNAIK VS	// 0 //
50	CONTC/0005439/2021	TULSIRAM SAHU VS ANU GARG, SECY., WATER RESOURCES, DEPT.	SYAMALENDU PATTNAIK VS	// 0 //
51	CONTC/0005440/2021	KUNTI GOUD VS ANU GARG, SECY., WATER RESOURCES, DEPT.	SYAMALENDU PATTNAIK VS	// 0 //
52	CONTC/0005441/2021	REKHA MAJHI VS ANU GARG, SECY., WATER RESOURCES, DEPT.	SYAMALENDU PATTNAIK VS	// 0 //
53	CONTC/0005442/2021	DHANU SAGARIA VS ANU GARG, IAS	ADV VS	// 0 //
54	CONTC/0005443/2021	MITRA PODA VS ANU GARG, IAS	adv. VS	// 0 //
55	CONTC/0005444/2021	MITRA PODA VS ANU GARG, IAS	ADV VS	// 0 //
56	CONTC/0005445/2021	MADAN PODA VS ANU GART, IAS	ADV. VS	// 0 //
57	CONTC/0005446/2021	NALINDRA PODA	ADV	//

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		VS	VS	0
58	CONTC/0005447/2021	ANU GARG, IAS RAGHURAJ PRADHAN	ADV.	//
		VS	VS	0
59	CONTC/0005448/2021	ANU GARG, IAS JUDHISTIR PRADHAN	ADV	//
		VS	VS	0
60	CONTC/0005449/2021	ANU GARG, IAS DURJYADHAN PRADHAN	ADV	//
		VS	VS	0
61	CONTC/0005450/2021	ANU GARG, IAS BALARAM JENA	ADV	//
		VS	VS	0
62	CONTC/0005451/2021	SATYABRATA SAHOO, IAS DURJYADHAN PRADHAN	ADV	//
		VS	VS	0
63	CONTC/0005452/2021	ANU GARG, IAS DURJYADHAN PRADHAN	ADV	//
		VS	VS	0
64	CONTC/0005453/2021	ANU GARG, IAS BHAKTARAM PRADHAN	ADV	//
		VS	VS	0
65	CONTC/0005454/2021	ANU GARG, IAS BHAKTARAM PRADHAN	ADV	//
		VS	VS	0
66	CONTC/0005455/2021	ANU GARG, IAS DASHARATHA SAMAL	ADV	//
		VS	VS	0
67	CONTC/0005456/2021	COLLECTOR KENDRAPARA NIRANJAN KANUNGO	J.K.MISHRA	//
		VS	VS	0
68	CONTC/0005457/2021	SATYABRATA SAHU, IAS NIKUNJA KISHORE PANIGRAHI	J.K.MISHRA	//
		VS	VS	0

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69	CONTC/0005458/2021	SATYABRATA SAHU, IAS KARTIK CHANDRA DAS VS	ADV VS	// // 0
70	CONTC/0005459/2021	DR.KRISHAN KUMAR , IAS AFROZA BEGUM VS	ADV VS	// // 0
71	CONTC/0005460/2021	SASWAT MISHRA , IAS ASHOK KUMAR JENA VS	ADV VS	// // 0
72	CONTC/0005461/2021	BHASKAR LENKA, B.E.O SAROJINI PATTNAIK VS	ADV VS	// // 0
73	CONTC/0005462/2021	CHITTARANJAN MOHAPATRA, COMMNR OF ENDOWMENTS. SACHIN OJHA VS	ADV VS	// // 0
74	CONTC/0005463/2021	SATYABRATA SAHU, IAS NISHIKANTA ADHIKARY VS	ADV VS	// // 0
75	CONTC/0005464/2021	SATYABRATA, IAS NARAYAN BEHERA VS	ADV VS	// // 0
76	CONTC/0005465/2021	K.C.DAS, O.S.C.A.R.D PRASHANTA KUMAR DAS VS	ADV VS	// // 0
77	CONTC/0005466/2021	SATYABRATA SAHU, IAS MANORANJAN SAHU VS	ADV VS	// // 0
78	CONTC/0005467/2021	SATYABRATA SAHU , IAS KHETRABASI SAHOO VS	ADV VS	// // 0
79	CONTC/0005468/2021	SATYABRATA SAHU, IAS SHANTILATA PANDA VS ASHOK KUMAR KALURAM MEENA	SIDHESWAR RATH VS	// // 0 //

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80	CONTR/0000053/2021	SURENDRA SETHI@ SURENDRA KUMAR SETHI VS JYOTI PRAKASH PANDA, IIC, RANPUR	ADV VS	/ /0 ()
81	CRLA/0000468/2021	DIPTI RANJAN PATTNAIK@ NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// MANCHESWAR P.S. /226 /2013 ()
82	CRLA/0000469/2021	BHAGIRATHI NAIK@ BHALU VS STATE OF ODISHA	SUJAY SHANKAR SINGHDEO VS	// JUNAGARH /224 /2019 ()
83	CRLA/0000470/2021	DANDADHANA DEHURY VS STATE OF ODISHA(VIG.)	JAGANNATH BHUYAN VS	// VIGILANCE PS (BERHAMPUR) /18 /2017 ()
84	CRLMC/0001584/2021	ABDUL HABIB@RAJA KHAN VS STATE OF ODISHA	SUSHANTA KU JOSHI VS	// NAWAPARA /124 /2019 ()
85	CRLMC/0001585/2021	PRIYBRATA PATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// KHANDAGIRI P.S. /43 /2019 ()
86	CRLMC/0001586/2021	PURNA CHANDRA MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// /220 /2008 ()
87	CRLMC/0001587/2021	BHABANI SANKAR OJHA@BABU VS STATE OF ODISHA	KALPATARU MISHRA VS	// MARSHAGHAI /48 /2018 ()
88	CRLMC/0001588/2021	BHABANI SANKAR OJHA @ BABU VS STATE OF ODISHA	KALPATARU MISHRA VS	// MARSHAGHAI /164 /2018 ()
89	CRLMC/0001589/2021	BHABANI SANKAR OJHA VS STATE OF ODISHA	KALPATARU MISHRA VS	// /236 /2019 ()
90	CRLMC/0001590/2021	PIYUSH SEKHAR OJHA VS STATE OF ODISHA	KALPATARU MISHRA VS	// MARSHAGHAI /190 /2018 ()
91	CRLMC/0001591/2021	SUBHALAXMI PATRA	J.N.PANDA	// / /0



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		VS	VS	()
92	CRLMC/0001592/2021	SANTOSH KUMAR PATRA BULU @ CHANDRAKANTA SAMANTARAY	SANTOSH KUMAR SAMANTARY	// BADAGODA P.S. /59 /2011
		VS	VS	()
93	CRLMC/0001593/2021	STATE OF ODISHA SHANTILATA MALLICK	SANTOSH KUMAR KANUNGO	// MANGALPUR /33 /2015
		VS	VS	()
94	CRLMP/0001600/2021	STATE OF ODISHA PRATAP KUMAR SATAPATHY	SUBHRANSU BHUSAN MOHANTY	// / /0
		VS	VS	()
95	CRLMP/0001601/2021	STATE OF ODISHA SUBRAT KUMAR SINGH	PRAVASH CH. JENA	// JALESWAR /270 /2021
		VS	VS	()
96	CRLMP/0001602/2021	STATE OF ODISHA AHALYA NAYAK	M.D.RIAZ	// / /0
		VS	VS	()
97	CRLMP/0001603/2021	THE SUPDT. OF POLICE, KHURDA RANJAN SAMANTRAY	B.M.SARANGI	// / /0
		VS	VS	()
98	CRLMP/0001604/2021	STATE OF ODISHA BHAGI MANDAL	TUKUNA KUMAR MISHRA	// / /0
		VS	VS	()
99	CRLREV/0000337/2021	STATE OF ORISSA BIJU@ BIJAYA SAMAL	SATYA RANJAN MULIA	// CHAULIAGANJA /141 /2021
		VS	VS	()
100	RPFAM/0000062/2021	STATE OF ODISHA SUSANTA NAYAK @ SUSANTA KUMAR NAYAK	ARJUNA CHARANA BEHERA	// / /0
		VS	VS	()
101	RVWPET/0000169/2021	GOURI NAYAK THE COLLECTOR AND DISTRICT MAGISTRATE, PURNACHANDRAN	PURNACHANDRAN DAS, A.S.C.	// / /0
		VS	VS	()
102	TRP(C)/0000277/2021	HAREKRUSHNA SAMAL RAJAJSHREE MUDULI	GAUTAM CHARAN ROUT	// / /0
		VS	VS	()

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103	TRP(C)/0000278/2021	SHAKTIDHAR MUDULI SUNITA MOHANTA VS	ASHOK KUMAR SARANGI VS	// // 0
104	TRP(C)/0000279/2021	SASHI BHUUSAN MOHANTA M. SAI SANTOSHI VS	LAXMAN PRADHAN VS	// // 0
105	TRP(C)/0000280/2021	K.MADHAVA RAO LAXMIPRIYA BALIARSINGH VS	BISWAJIT NAYAK VS	// // 0
106	WP(C)/0027984/2021	SANTOSH BALIARSINGH SASMITA KANUNGO VS	KUNAL KUMAR SWAIN VS	// // 0
107	WP(C)/0027985/2021	STATE OF ODISHA BIMALA PARIDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
108	WP(C)/0027986/2021	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	SURENDRA KUMAR GARTIA VS	// // 0
109	WP(C)/0027987/2021	STATE OF ODISHA SURENDRA LENKA VS	KISHORE CHANDRA PRADHAN VS	// // 0
110	WP(C)/0027988/2021	STATE OF ODISHA BHASKAR MAHALA VS	KISHORE CHANDRA PRADHAN VS	// // 0
111	WP(C)/0027989/2021	STATE OF ODISHA STATE OF ODISHA VS	SR STANGING COUNSEL (S AND ME) VS	// // 0
112	WP(C)/0027990/2021	SANGITA ROUT AJAY PALEI @ AJAYA KUMAR POLAI VS	PRAVASH CH JENA VS	// // 0
113	WP(C)/0027991/2021	STATE OF ODISHA LIPINA PALEI VS	AKSHAYA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0027992/2021	CREATIVE SHG GROUP VS THE COMMNR. CUTTACK MUNICIPAL TOWN	SANTOSH KUMAR NANDA VS	// 0 //
115	WP(C)/0027993/2021	SANTOSH KUMAR BISWAL VS PRINCIPAL SECY.,DEPT. OF ENERGY	GYANA RANJAN MOHANTY VS	// 0 //
116	WP(C)/0027994/2021	SAHARA SHG GROUP VS THE COMMNR, CUTTACK MUNICIPAL TOWN	SANTOSH KUMAR NANDA VS	// 0 //
117	WP(C)/0027995/2021	JAGABANDHU PARIDA VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
118	WP(C)/0027996/2021	SABITRI MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
119	WP(C)/0027997/2021	BHOLANATH BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
120	WP(C)/0027998/2021	NABANITA MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
121	WP(C)/0027999/2021	NIHARIKA MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
122	WP(C)/0028000/2021	KAILASH CHANDRA NIAL VS STATE OF ODISHA	SASWATI MOHAPTRA VS	// 0 //
123	WP(C)/0028001/2021	LAXMIDHAR BHOI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
124	WP(C)/0028002/2021	RASHMI RANJAN DAS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	// 0 //
125	WP(C)/0028003/2021	PANACEA INSTITUTE OF PHARMACEUTICAL SCIENCES	SCIENTIST PRASAD BOSE	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0028004/2021	GOLEKHA PADHI	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		COMMNR.,C AND S,KENDRAPARA		//
127	WP(C)/0028005/2021	SUNIL KUMAR PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0028006/2021	SATYABHAMA BEHERA	MALAYA RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0028007/2021	SAKET BIHARI BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0028008/2021	CHITTA RANJAN MUND	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0028009/2021	GOLEKHA PADHI	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		COMMNR.,C AND S,KENDRAPARA		//
132	WP(C)/0028010/2021	KAMAL LOCHAN DASH	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0028011/2021	MANJU BISWAL	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0028012/2021	SUDEEP KUMAR PUROHIT	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0028013/2021	RAGHU NATH BEHERA	SUDHEER KUMAR SAHOO	//
		VS	VS	0
		THE PO, CGIT-CUM-LABOUR COURT,BBSR		//
136	WP(C)/0028014/2021	BIBHU CHARAN MOHANTY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0

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137	WP(C)/0028015/2021	STATE OF ODISHA CHINMAYEE PARIDA VS	AUROVIND PATTNAIK VS	// // 0
138	WP(C)/0028016/2021	THE INTERNAL COMPLAINT COMMITTEE KISHOR CHANDRA SAHU VS	PRASANNA KUMAR MOHANTY VS	// // 0
139	WP(C)/0028017/2021	THE TAHASILDAR, KOKSARA GHASIRAM MISHRA VS	PRASANTA KUMAR MOHANTY VS	// // 0
140	WP(C)/0028018/2021	STATE OF ODISHA SUNIL KUMAR JENA VS	PRASANTA KUMAR MOHANTY VS	// // 0
141	WP(C)/0028019/2021	STATE OF ODISHA BRAJA MOHAN GOEL VS	SISIR KUMAR PUROHIT VS	// // 0
142	WP(C)/0028020/2021	STATE OF ODISHA SAILENDRA PATRA VS	SHASHI BHUSAN JENA VS	// // 0
143	WP(C)/0028021/2021	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL BBSR PRASANTA KUMAR PATEL VS	PRASANTA KUMAR MOHANTY VS	// // 0
144	WP(C)/0028022/2021	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	PRASANTA KUMAR MOHANTY VS	// // 0
145	WP(C)/0028023/2021	STATE OF ODISHA MALAYA NANDA SETHY VS	DURGESH NARAYAN RATH VS	// // 0
146	WP(C)/0028024/2021	STATE OF ODISHA SANTOSH MOHANTY @ SANTOSH KUMAR MOHANTY VS	SHANKH PRASAD DAS VS	// // 0
147	WP(C)/0028025/2021	UNION OF INDIA DEBAKI DEI @ MAHARANA VS	SHASHIBHUSAN BISWAL VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0028026/2021	BISWOJIT MALLA VS P.O., LABOUR COURT, BHUBANESWAR	SHASHI BHUSAN JENA VS	// 0 //
149	WP(C)/0028027/2021	MEENA DAS VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
150	WP(C)/0028028/2021	KISHOR CHANDRA SAHU VS THE TAHASILDAR, KOKSARA	PRASANNA KUMAR MOHANTY VS	// 0 //
151	WP(C)/0028029/2021	PADMINI PADHI VS BOARD OF REVENUE, CUTTACK	SUVASHISH PATTANAİK VS	// 0 //
152	WP(C)/0028030/2021	NARAYAN SAHOO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
153	WP(C)/0028031/2021	MAMATA MISHRA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
154	WP(C)/0028032/2021	SUDARSAN JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
155	WP(C)/0028033/2021	SAROJA KUMAR HOTA VS STATE OF ODISHA	KAUSHİK SWAIN VS	// 0 //
156	WP(C)/0028034/2021	MANORANJAN NAYAK VS ODISHA STATE CO OPERATIVE BANK LTD.	SHASHI BHUSAN JENA VS	// 0 //
157	WP(C)/0028035/2021	BINOD BIHARI DEHURY VS STATE OF ODISHA	KAUSHİK SWAIN VS	// 0 //
158	WP(C)/0028036/2021	SARAT KUMAR PARIDA VS PUBLIC INFORMATION OFFICER,KANTAPADA	SATYAJIT MUKHERJEE VS	// 0 //
159	WP(C)/0028037/2021	SOUBHAGYA LAXMI NAYAK	KAUSHİK SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028038/2021	JAGANNATH DAS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028039/2021	ANITA PRADHAN	KRUSHNA CHANDRA RATH	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
162	WP(C)/0028040/2021	BISWOJIT MALLA	SASHI BHUSAN JENA	//
		VS	VS	0
		P.O., LABOUR COURT, BHUBANESWAR		//
163	WP(C)/0028041/2021	SUSANTA KUMAR SAHOO	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028042/2021	GAGAN BIHARI JENA@GAGAN JENA	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		COMMNR.,C AND S,ODISHA		//
165	WP(C)/0028043/2021	SUBAS CHANDRA BHANJA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0028044/2021	MAMATA NAIK	KRUSHNA CHANDRA RATH	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
167	WP(C)/0028045/2021	SANJIT KUMAR JENA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0028046/2021	HEMANTA KUMAR MOHANTY	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0028047/2021	A.SRINIBAS DORA	KRUSHNA CHANDRA RATH	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
170	WP(C)/0028048/2021	DEEPAK KUMAR NAYAK	KAUSHIK SWAIN	//
		VS	VS	0

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171	WP(C)/0028049/2021	STATE OF ODISHA GIRIDHARI DAS VS	RAMESH CHANDRA MISHRA VS	// // 0
172	WP(C)/0028050/2021	STATE OF ODISHA BISHNU PRASAD MEHER VS	RAMESH CHANDRA MISHRA VS	// // 0
173	WP(C)/0028051/2021	STATE OF ODISHA PRAMOD KUMAR SARANGI VS	RAMESH CHANDRA MISHRA VS	// // 0
174	WP(C)/0028052/2021	STATE OF ODISHA CHITTARANJAN SAHU VS	RAMESH CHANDRA MISHRA VS	// // 0
175	WP(C)/0028053/2021	STATE OF ODISHA GURU CHARAN SAHU VS	RAMESH CHANDRA MISHRA VS	// // 0
176	WP(C)/0028054/2021	STATE OF ODISHA SATRUGHNA NAHAK VS	RAMESH CHANDRA MISHRA VS	// // 0
177	WP(C)/0028055/2021	STATE OF ODISHA G.TRIPATI VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0
178	WP(C)/0028056/2021	MOTILAL SAHU VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// // 0
179	WP(C)/0028057/2021	PABAN KUMAR DEY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0
180	WP(C)/0028058/2021	JITENDRA MALLIK VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0
181	WP(C)/0028059/2021	CHIRANJIBI PRADHAN VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // 0



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182	WP(C)/0028060/2021	MRUTYUNJAYA BEHERUK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
183	WP(C)/0028061/2021	G.PITAMBAR VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
184	WP(C)/0028062/2021	RAMA KRUSHNA PATRA VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
185	WP(C)/0028063/2021	SIDHESWAR MALLIK VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
186	WP(C)/0028064/2021	RABINDRA NATH BHUYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0028065/2021	SHASADHAR PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0028066/2021	G.PURNA CHANDRA RAO VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
189	WP(C)/0028067/2021	RAJESWARI GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0028068/2021	SANJIB KUMAR KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0028069/2021	ANANTA KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0028070/2021	RADHAKRUSHNA TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0028071/2021	BASUDEV JENA	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0028072/2021	NAGEN BEHARI JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0028073/2021	RAMESH CHANDRA DEY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0028074/2021	RABINDRA NATH DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0028075/2021	HARI SANKAR KAMILA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0028076/2021	TANUJ KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0028077/2021	PRAHALLAD CHANDRA SATAPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0028078/2021	RATIKANTA BARAL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0028079/2021	MALAYA KUMAR KHUNTIA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0028080/2021	SUDHANSHU SEKHAR SAHOO	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0028081/2021	PRASANA KUMAR TRIPATHY	PRADEEP KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0028082/2021	KAILASH NAYAK	BICHITRA NARAYAN SATAPATHY	//
		VS	VS	0

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205	WP(C)/0028083/2021	COMMNR. CUM SECY., HOME DEPT., AMARENDRA MALIK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// // 0 //
206	WP(C)/0028084/2021	PRATIMA JENA VS R.T.O., CHANDIKHOLE	SYAMALENDU PATNAIK VS	// 0 //
207	WP(C)/0028085/2021	JAGAN GHADEI VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
208	WP(C)/0028086/2021	JAYANTI JENA VS R.T.O., CHANDIKHOLE	SYAMALENDU PATNAIK VS	// 0 //
209	WP(C)/0028087/2021	RAMAKANTA MAHALIK VS STATE OF ODISHA	LALATENDU JENA VS	// 0 //
210	WP(C)/0028088/2021	SUSANTA HARIJAN VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
211	WP(C)/0028089/2021	JEETENDRA SAHU VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
212	WP(C)/0028090/2021	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
213	WP(C)/0028091/2021	M/S BIMBADHAR ENTERPRISES VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	// 0 //
214	WP(C)/0028092/2021	DURGA PRASAD PANDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
215	WP(C)/0028093/2021	ARUNDHATI INSTITUTE OF NURSING VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //

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216	WP(C)/0028094/2021	KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
217	WP(C)/0028095/2021	SUKANTI SAHOO VS MD, ORISSA STATE CIVIL SUPPLIES CORP. LTD.	JAJATI KISHORE MOHANTY VS	// 0 //
218	WP(C)/0028096/2021	CHINMAYA KUMAR NAYAK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
219	WP(C)/0028097/2021	B.APPALA NARASAMMA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
220	WP(C)/0028098/2021	AMULYA KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
221	WP(C)/0028099/2021	SUSANTA MUDULI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
222	WP(C)/0028100/2021	SUBHASHRI MALL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
223	WP(C)/0028101/2021	LINGARAJ PRUSTY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
224	WP(C)/0028102/2021	JAYAKRUSHNA PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	WP(C)/0028103/2021	SIBANI DAS VS STATE OF ODISHA	B.DASH VS	// 0 //
226	WP(C)/0028104/2021	KISHORE KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	WP(C)/0028105/2021	JAYANTI SAMAL	CHANDAN MISHRA	//

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		VS	VS	0
		R.T.O., CUTTACK		//
228	WP(C)/0028106/2021	G.B.,MILITA PANCHAYAT HIGHER SEC. SCHOOL	ADITYARANJAN MOHAPATRA	//
		VS	VS	0
		COMMNR.,EMPLOYEES PROVIDENT FUND		//
229	WP(C)/0028107/2021	SUNIL DASH	K.C.MAJHI	//
		VS	VS	0
		R.T.O., ANGUL		//
230	WP(C)/0028108/2021	GANESWAR BARIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0028109/2021	RABINDRANATH MANDAL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0028110/2021	SUNIL DASH	K.C.MAJHI	//
		VS	VS	0
		R.T.O., ANGUL		//
233	WP(C)/0028111/2021	KUNTALA MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0028112/2021	PRADIP KUMAR SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0028113/2021	BINATI NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0028114/2021	SHANTILATA MOHANTA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0028115/2021	NATHA RAO BIDIKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0028116/2021	DEBENDRA KUMAR MOHANTY	KAUSHIK SWAIN	//
		VS	VS	0

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239	WP(C)/0028117/2021	STATE OF ODISHA GUPTA RANA VS	KAUSHIK SWAIN VS	// // 0
240	WP(C)/0028118/2021	STATE OF ODISHA RAM CHANDRA PATNAIK VS	KAUSHIK SWAIN VS	// // 0
241	WP(C)/0028119/2021	STATE OF ODISHA DANDU MINIKA VS	KAUSHIK SWAIN VS	// // 0
242	WP(C)/0028120/2021	STATE OF ODISHA BISWAMITRA SAHOO VS	KAUSHIK SWAIN VS	// // 0
243	WP(C)/0028121/2021	STATE OF ODISHA RABINDRA KUMAR SAHU VS	SUBHADUTTA ROUSTRAY VS	// // 0
244	WP(C)/0028122/2021	STATE OF ODISHA SONALI MOHANTY VS	RITURANJAN CHHOTARAY VS	// // 0
245	WP(C)/0028123/2021	STATE OF ODISHA JAJATI KESHARI NAYAK VS	PRADEEP KUMAR ROUT VS	// // 0
246	WP(C)/0028124/2021	STATE OF ODISHA GOLAP KUMAR DAKUA VS	SUBHADUTTA ROUSTRAY VS	// // 0
247	WP(C)/0028125/2021	STATE OF ODISHA MANAS KUMAR SAHU VS	SUBHADUTTA ROUSTRAY VS	// // 0
248	WP(C)/0028126/2021	STATE OF ODISHA RANJIT KUMAR PATRA VS	PRADEEP KUMAR ROUT VS	// // 0
249	WP(C)/0028127/2021	STATE OF ODISHA DHARMENDRA SETHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //

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250	WP(C)/0028128/2021	AKSHYA KUMAR BEURA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
251	WP(C)/0028129/2021	LITU PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
252	WP(C)/0028130/2021	MAKARDWAJ SAHU VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
253	WP(C)/0028131/2021	UMESH KUMAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
254	WP(C)/0028132/2021	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
255	WP(C)/0028133/2021	STATE OF ODISHA VS SUDHANSU KUMAR CHOUDHURY	SR.STANDING COUNSEL (S AND ME) VS	// 0 //
256	WP(C)/0028134/2021	UPENDRA SAHU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
257	WP(C)/0028135/2021	DHIRENDRA PAL VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA	BAlDHARA SAHOO VS	// 0 //
258	WP(C)/0028136/2021	STATE OF ODISHA VS UMAKANTA PANDA	SR.STANDING COUNSEL, (S AND ME) VS	// 0 //
259	WP(C)/0028137/2021	DEBENDRA KISHAN VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
260	WP(C)/0028138/2021	GITISMITA SAHU VS ADMINISTRATOR, BADASAHI LARGE SIZED	BAlDHARA SAHOO VS ADIVASI MULTIPURPOSE CO OPERATIVE SOCIETY LTD.	// 0 //
261	WP(C)/0028139/2021	ALL ODISHA CONTRACTORS ASSOCIATION	SITI KANTA MISHRA	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0028140/2021	PREM KUMAR PATEL	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0028141/2021	JOGI BAIDYA	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0028142/2021	ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
		THE DISTRICT AGRICULTURE OFFICER CUM DDO, KHURDA		//
265	WP(C)/0028143/2021	ARCHANA MOHANTY	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0028144/2021	ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
		THE ASST.SOIL CONSERVATION OFFICER CUM DDO, KHURDA		//
267	WP(C)/0028145/2021	SRI JAGANNATH HIGHER SECONDARY SCHOOL, BALASORE	CHANDRANANKAR TRIPATHY 1	//
		VS	VS	0
		EPFO		//
268	WP(C)/0028146/2021	PUSPALATA MEHER	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0028147/2021	ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR.CUM SECY, S AND ME DEPT., BBSR		//
270	WP(C)/0028148/2021	ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
		THE SPECIAL LAND ACQUISITION OFFICER CUM DDO, KHURDA		//
271	WP(C)/0028149/2021	SUBHASREE JENA	SOUMYA RANJAN DAS	//
		VS	VS	0
		SECY., BOARD OF SECONDARY EDUCATION, ODISHA		//
272	WP(C)/0028150/2021	SHREEMUKHA PUTEL	RANJIT SAMAL	//
		VS	VS	0



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273	WP(C)/0028151/2021	STATE OF ODISHA GHANASHYAM JENA VS	ASHOK PATTANAIAK VS	// // 0
274	WP(C)/0028152/2021	STATE OF ODISHA NATABAR ROUT VS	GIRIDHARI SINGH VS	// // 0
275	WP(C)/0028153/2021	STATE OF ODISHA PRADIPTA KUMAR SAMANTARAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
276	WP(C)/0028154/2021	STATE OF ODISHA SIBANI SAHU VS	JAJATI KESHARI KHUNTIA VS	// // 0
277	WP(C)/0028155/2021	STATE OF ODISHA RANJIT MALLIK VS	SRIKANTA MAHUNTA VS	// // 0
278	WP(C)/0028156/2021	STATE OF ODISHA MANOJ KUMAR PANDA VS	KALI PRASANNA MISHRA VS	// // 0
279	WP(C)/0028157/2021	STATE OF ODISHA ODISHA GRAMYA BANK VS	HEMANTA KUMAR MOHANTA VS	// // 0
280	WP(C)/0028158/2021	THE POST MATER CUM DDO, KHURDA HIMANSU RANJAN MOHANTY VS	KALI PRASANNA MISHRA VS	// // 0
281	WP(C)/0028159/2021	STATE OF ODISHA SWAGATIKA MALLICK VS	SRIKANTA MAHUNTA VS	// // 0
282	WP(C)/0028160/2021	STATE OF ODISHA CHANCHALA BARIK VS	G.K.NANDA VS	// // 0
283	WP(C)/0028161/2021	COMMNR. LAND RECORDS AND SETTLEMENT, ODISHA AJAY KUMAR GOCHHAYAT VS	BICHITRA NARAYAN SATAPATHY VS	// // 0
		COMMNR. CUM SECY., PANCHAYATIRAJ DEPT.		//

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284	WP(C)/0028162/2021	LOKANATH CHOUDHURY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
285	WP(C)/0028163/2021	BHAGABAN PRASAD DAS VS AO-CUM-SUPDT. OF EXCISE,BHADRAK	GIRIDHARI SINGH VS	// 0 //
286	WP(C)/0028164/2021	SANJAY KUMAR PARIJA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0028165/2021	BRAJA KISHORE BEHERA VS CHIEF MANAGER AND AO,BANK OF INDIA	GIRIDHARI SINGH VS	// 0 //
288	WP(C)/0028166/2021	M/S BISESWAR CONSTRUCTION VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
289	WP(C)/0028167/2021	ARUNA KUMAR MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
290	WP(C)/0028168/2021	MANORANJAN RAY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
291	WP(C)/0028169/2021	PRASANTA MALLIA VS STATE OF ODISHA	ARUNA KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0028170/2021	SATYA NARAYAN MOHAPATRA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
293	WP(C)/0028171/2021	THE EE, TPCODL VS M/S DHRUTI CONSTRUCTION AND DEVELOPMENT PVT. LTD.	S.C.DASH VS	// 0 //
294	WP(C)/0028172/2021	M/S.MAHAVIR AGENCY VS REGIONAL MANAGER,RBI,BBSR	BRAJA MOHAN SARANGI VS	// 0 //
295	WP(C)/0028173/2021	JAJNYSENI PRADHAN	NARENDRA KUMAR SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0028174/2021	SUMAN KUMAR PATEL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
297	WP(C)/0028175/2021	SUMAN KUMAR PATEL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
298	WP(C)/0028176/2021	BUTU POLAI	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0028177/2021	NABA KRUSHNA MOHAPATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0028178/2021	SURESH NAHAK	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0028179/2021	BASANTA GOUDA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0028180/2021	BHASKAR CHANDRA SETHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0028181/2021	SANKAR GOUDA @ SHANKAR GOUDA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0028182/2021	RAJ LAXMI PATRA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0028183/2021	SANJAY KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0028184/2021	RADHAKRUSHNA PANIGRAHI	PRAVASH CHANDRA JENA	//
		VS	VS	0

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307	WP(C)/0028185/2021	STATE OF ODISHA SESHADEV JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
308	WP(C)/0028186/2021	STATE OF ODISHA PANCHANAN BISOYI @ PANCHANAN BISHOYI	HRAVASH CHANDRA JENA VS	// // 0
309	WP(C)/0028187/2021	STATE OF ODISHA ANANTA KISHORE JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
310	WP(C)/0028188/2021	STATE OF ODISHA SANATAN SING VS	KRISHNA CHANDRA SAHU VS	// // 0
311	WP(C)/0028189/2021	STATE OF ODISHA DUSASAN NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
312	WP(C)/0028190/2021	STATE OF ODISHA JAYA CHANDRA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
313	WP(C)/0028191/2021	STATE OF ODISHA SRIKANTA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
314	WP(C)/0028192/2021	STATE OF ODISHA HARISH CHANDRA RANA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
315	WP(C)/0028193/2021	STATE OF ODISHA BIJAYA KISHORE MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
316	WP(C)/0028194/2021	STATE OF ODISHA PRABHAT BARIK VS	SUBHENDU KUMAR NAYAK VS	// // 0
317	WP(C)/0028195/2021	THE COLLECTOR, BALASORE SURENDRA MOHAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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318	WP(C)/0028196/2021	SAHADEV BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0028197/2021	BHAGABAT MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0028198/2021	PRADIP KUMAR PAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0028199/2021	MINATI MALLIK VS STATE OF ODISHA	DIPENDU SUNDAR RAY VS	// 0 //
322	WP(C)/0028200/2021	MANORANJAN DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0028201/2021	BHARAT CHANDRA BARALA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0028202/2021	SHIRISH CHANDRA KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0028203/2021	BAIDYANATHA MAHANANDIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
326	WP(C)/0028204/2021	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0028205/2021	LAXMIDHAR BASA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0028206/2021	LAXMIDHAR KABAT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0028207/2021	NABAGHAN MOHANTY	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0028208/2021	AMBIKA SAHOO	BISWA PRAKASH DHAL	//
		VS	VS	()
		THE COLLECTOR, ANGUL		//
331	WP(C)/0028209/2021	KAMAL LOCHAN MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0028210/2021	SABITA KHATUA	KRISHNA CHANDRA SAHU	//
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0028211/2021	SUSHANTA KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
334	WP(C)/0028212/2021	BALARAM SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
335	WP(C)/0028213/2021	SURENDRA NATH SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
336	WP(C)/0028214/2021	INDIRABAI PATRO	BISWARANJAN MAHARATHA	//
		VS	VS	()
		CHIEF REGIONAL MANAGER, SBI, BBSR		//
337	WP(C)/0028215/2021	JAYANTI CHAMPATI	LINGARAJ SARANGI	//
		VS	VS	()
		TAHASILDAR, BHUBANESWAR		//
338	ABLAPL/0011795/2021	AMIT KUMAR PRADHAN	PRATAP CHANDRA MISHRA	K.NUAGOAN /51 /2021
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0011796/2021	ANJAN KUMAR PRADHAN	BIBHU PRASAD CHHUALSINGH	GOP /402 /2021
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0011797/2021	TRAILOKYA PANDA	PRADEEP KU SAHOO	KISSANNAGAR PS /121 /2021
		VS	VS	()

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341	ABLAPL/0011798/2021	STATE OF ODISHA SAHADEV MONDAL VS	ASIT KUMAR JENA VS	// MALKANGIRI /257 /2021 ()
342	ABLAPL/0011799/2021	STATE OF ODISHA LAKSHINDRA@ LAKHINDRA KUMAR SINGH SAROJ KUMAR MISHRA VS	SAROJ KUMAR MISHRA VS	// SUBALAYA /90 /2021 ()
343	ABLAPL/0011800/2021	STATE OF ODISHA MANOHAR BEHERA VS	SATYAJIT MOHAPATRA VS	// KHAIRA /194 /2021 ()
344	ABLAPL/0011801/2021	STATE OF ODISHA BADAL SAHU VS	SAROJ RANJAN SUBUDHI VS	// KHALLIKOTE /532 /2021 ()
345	ABLAPL/0011802/2021	STATE OF ODISHA PINTU @ PUSPAK RANJAN PATRA VS	CHITTA RANJAN DAS VS	// NANDANKANAN /93 /2021 ()
346	ABLAPL/0011803/2021	STATE OF ODISHA PANKAJA DHALA VS	JUGALA KISHORE PANDA VS	// SONEPUR /241 /2021 ()
347	ABLAPL/0011804/2021	STATE OF ODISHA SANKET @ PURUSOTTAM BISWAL VS	GOKULANANDA SAHU VS	// PADAMPUR /189 /2021 ()
348	ABLAPL/0011805/2021	STATE OF ODISHA GANESH CHANDRA PARIDA VS	PRADEEP KUMAR DAS VS	// NAIKANI-DIHI /223 /2021 ()
349	ABLAPL/0011806/2021	STATE OF ODISHA SUSAMA MANJARI SAHU@ SAHOO VS	ANANTA NARAYAN PATTANAYAK VS	// DELANGA /175 /2021 ()
350	ABLAPL/0011807/2021	STATE OF ODISHA LULU@ ASHOK KUMAR SINGH VS	ADITI HOTA VS	// ANGUL SADAR PS /532 /2021 ()
351	ABLAPL/0011808/2021	STATE OF ODISHA RANJIT KUMAR BEURA@ PINTU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// BADAGODA P.S. /287 /2021 () //

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352	ABLAPL/0011809/2021	TITU PRUSTY VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	MAHULPALI /106 /2021 () //
353	ABLAPL/0011810/2021	SURYA KANTA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	HINDOL /33 /2014 () //
354	ABLAPL/0011811/2021	HARA NAYAK@HARA PRASAD NAYAK VS STATE OF ODISHA	A.C.RATH VS	BALUGAON P.S. /64 /2021 () //
355	ABLAPL/0011812/2021	SOUBHAGYA THAMBA VS STATE OF ODISHA	SUSAMPAD HOTA VS	DHENKANAL SADAR /480 /2021 () //
356	ABLAPL/0011813/2021	SUKADEV MALLA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /304 /2021 () //
357	ABLAPL/0011814/2021	JAMBESWAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /332 /2021 () //
358	ABLAPL/0011815/2021	MUNA @ KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /201 /2021 () //
359	ABLAPL/0011816/2021	SANJIT BEHERA@ SUJIT BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /374 /2021 () //
360	ABLAPL/0011817/2021	PRATIMA KAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //
361	ABLAPL/0011818/2021	RABINDRA BEHERA@ BHALU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
362	ABLAPL/0011819/2021	BHIMASEN SETHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PIPLI /347 /2021 () //
363	ABLAPL/0011820/2021	DINABANDHU BEHERA	BASANTA KUMAR DAS	BAIDYANATHPUR /187 /2021



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		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0011821/2021	SIPU@ SOUMYA RANJAN SAHU	GOUTAM KUMAR DASH	ANGUL SADAR PS /466 /2021
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0011822/2021	BIJAY KUMAR PRUSTY @ BIJAY PRUSTY	TARA PRASAD MOHAPATRA	BALIANTA P.S. /252 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0011823/2021	PRANCHIS LIMA	SMRUTI RANJAN MOHAPATRA	PADMAPUR /19 /2018
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0011824/2021	PRATIVA MANJARI NAIK	NIBEDITA MOHANTY	LAIKERA /219 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0011825/2021	DEEPANKAR KUMAR ROUT @ DEEPAK KUMAR ROUT	SIDDHARTH PRASAD MISHRA	MAHILA P.S.(BBSR) /104 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0011826/2021	HASEN MOHAMMAD @ HASSAN	LAMBODOR ACHARI	BHANJANAGAR /365 /2021
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0011827/2021	NIGAM KUMAR SAHOO	MANAS RANJAN PATRA	UMERKOTE /343 /2021
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0011828/2021	CHAUNI SWAIN	SOMANATH SATAPATHY	NAUGAON /74 /2021
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0011829/2021	AKASH BARIK	DIPTI REKHA NANDA	BRAJARAJNAGAR /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0011830/2021	NANDA KISHORE PATRA	BIDYALOK MOHAPATRA	BAMBARI /120 /2021
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0011831/2021	RAJ KISHORE BARIK	BIDYALOK MOHAPATRA	KEONJHAR TOWN /120 /2021
		VS	VS	()

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375	ABLAPL/0011832/2021	STATE OF ODISHA BIMALA NAYAK VS	PARSURAM DAS VS	// MAHILA P.S. BUXIBAZAR /88 /2021 ()
376	ABLAPL/0011833/2021	STATE OF ODISHA BINAYA KUMAR SAHU VS	RAMANI KANTA PATTANAIAK VS	// KANPUR /95 /2021 ()
377	ABLAPL/0011834/2021	STATE OF ODISHA SABITRI PRUSTY VS	TARA PRASAD MOHAPATRA VS	// BALIANTA P.S. /252 /2021 ()
378	ABLAPL/0011835/2021	STATE OF ODISHA GAJI MALLICK@ GAJENDRA MALLICK VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /151 /2021 ()
379	ABLAPL/0011836/2021	STATE OF ODISHA ABHIMANYU ROUT VS	DURGA PRASAD PRADHAN VS	// CUTTACK VIGILANCE /4 /2021 ()
380	ABLAPL/0011837/2021	STATE OF ODISHA MRUTYUNJAYA MAHAPATRA VS	DURLLABHA RANJAN MISHRA VS	// KHAPRAKHOL /129 /2021 ()
381	ABLAPL/0011838/2021	STATE OF ODISHA PRATAP BEHERA VS	BASANTA KUMAR DAS VS	// SABARANG /200 /2021 ()
382	ABLAPL/0011839/2021	STATE OF ODISHA GANESH GOUDA@ GONESH GOUDA VS	BISWAJIT MOHANTY 5 VS	// BHANJANAGAR /155 /2015 ()
383	ABLAPL/0011840/2021	STATE OF ODISHA J.BIJAYA KUMAR PATRO VS	ASHOK DAS VS	// //0 ()
384	ABLAPL/0011841/2021	STATE OF ODISHA KARNA BAG VS	SAROJ KUMAR PADHY VS	// KHARIAR /271 /2021 ()
385	ABLAPL/0011842/2021	STATE OF ODISHA PRAKASH SATPATHY@ PRAKASH CHANDRA SANKHAPATRA VS	SANKHAPATRA VS	// //0 ()
		STATE OF ODISHA		//

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386	ABLAPL/0011843/2021	AKSHAYA KUMAR SAHU @ SAHOO VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DELANGA /175 /2021 () //
387	ABLAPL/0011844/2021	ILIKA NAYAK@ NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	KENDRAPARA /107 /2020 () //
388	ABLAPL/0011845/2021	BUDHIA JENA@ RAMAKANTA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /329 /2021 () //
389	ABLAPL/0011846/2021	BIJAYA PARIDA @ BIJAYA KUMAR PARIDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SABARANG /200 /2021 () //
390	ABLAPL/0011847/2021	SAGAR NAIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	COLLIERY /369 /2021 () //
391	ABLAPL/0011848/2021	NIBEDITA PRADHAN VS STATE OF ODISHA	P.K.PARHI VS	//0 () //
392	ABLAPL/0011849/2021	RABINDRA MALIK VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	NILGIRI /219 /2021 () //
393	ABLAPL/0011850/2021	SHUVRA KANTA BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAIDYANATHPUR /187 /2021 () //
394	ABLAPL/0011851/2021	MANAS KUMAR SAHOO@ MANAS SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /138 /2021 () //
395	ABLAPL/0011852/2021	HABIB KHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /138 /2021 () //
396	ABLAPL/0011853/2021	DHARMENDRA ROUT @ BIKRAM VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	SAHID NAGAR P.S. /399 /2018 () //
397	WPC(OA)/0001766/2017	ASMIYA KUMAR BEHERA	R.K.BISOI	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WPC(OA)/0001882/2016	NIRANJAN BEHURA	R.K.BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0000052/2016	DR. DEBIPRASAD MOHAPATRA	M/S ASHOK KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0000121/1999	PRAHALLAD CH. MOHANTY	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WPC(OAC)/0000128/1999	SABITRI MALLICK	M/S S.B MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WPC(OAC)/0000139/2019	CHINMAYEE DASH	BIDYADHAR MANSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WPC(OAC)/0000144/1999	KARA SOREN	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
404	WPC(OAC)/0000149/1999	NABIN CHANDRA MOHANTA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WPC(OAC)/0000176/1999	DASARATH MENDULI	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WPC(OAC)/0000183/1999	SUSIL KUMAR SAHOO	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WPC(OAC)/0000187/1999	BANAMBAR SAHOO	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WPC(OAC)/0000196/1999	YAJNESWAR MOHAPATRA	M/S. JAYANT KUMAR RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :09/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WPC(OAC)/0000198/1999	STATE OF ODISHA NAKULA PANDA VS	MR. SUDHIR PATRA VS	// // 0
410	WPC(OAC)/0000201/1999	STATE OF ORISSA ASHOK KUMAR DAS VS	M/S. SAKTIDHAR DAS VS	// // 0
411	WPC(OAC)/0000205/1999	STATE OF ORISSA SMT. GEETANJALI PRADHAN VS	M/S. SAKTIDHAR DAS VS	// // 0
412	WPC(OAC)/0000206/1999	STATE OF ORISSA RANJITA MOHANTY VS	M/S. SAKTIDHAR DAS VS	// // 0
413	WPC(OAC)/0000208/1999	STATE OF ORISSA KARTIK CHANDRA SHEE VS	M/S. SAKTIDHAR DAS VS	// // 0
414	WPC(OAC)/0000211/1999	STATE OF ORISSA NARESH KUMAR ROUT VS	KALI PRASANNA MISRA VS	// // 0
415	WPC(OAC)/0000212/1999	STATE OF ORISSA RAMAKANTA BEHERA VS	M/S. MANOJ KUMAR KOHANTY VS	// // 0
416	WPC(OAC)/0000218/1999	STATE OF ORISSA JAGANNATHA KHATEI VS	M/S. SHASHI BHASAN JENA VS	// // 0
417	WPC(OAC)/0000226/1999	STATE OF ORISSA UMESH PRASAD DAS VS	JAYASANKAR MISHRA VS	// // 0
418	WPC(OAC)/0000229/1999	STATE OF ODISHA DR.PRIYARANJAN BEHERA VS	JAYANT KUMAR RATH VS	// // 0
419	WPC(OAC)/0000242/1999	STATE OF ODISHA GANPATI NAIK VS STATE OF ODISHA	AJIT KUMAR CHOUDHARY VS	// // 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WPC(OAC)/0000251/1999	KSHEEROD SAGAR PAHADSSINGH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
421	WPC(OAC)/0000252/1999	MEENAKHI GOMANGO VS STATE OF ODISHA	S.B MOHANTY VS	// 0 //
422	WPC(OAC)/0000253/1999	BHIKARI MALLIK VS STATE OF ODISHA	S.B MOHANTA VS	// 0 //
423	WPC(OAC)/0000254/1999	GAMAIN KISAN VS STATE OF ODISHA	S.B MOHANTA VS	// 0 //
424	WPC(OAC)/0000255/1999	SAROJ KUMAR DASH VS STATE OF ODISHA	S.B MOHANTA VS	// 0 //
425	WPC(OAC)/0000257/1999	KUSMANI TIREKEY VS SECRETARY, WEALFARE DEPTT	S.B MOHANTA VS	// 0 //
426	WPC(OAC)/0000258/1999	RAFIGULLAH VS SECRETARY, COMMERCE AND TRANSPORT DEPTT	P.K RATH VS	// 0 //
427	WPC(OAC)/0000261/1999	BHAGIRATHI MOHANTA VS SECRETARY, WEALFARE DEPTT	S.B MOHANTA VS	// 0 //
428	WPC(OAC)/0000262/1999	SWAPNA KANTA BAGH VS STATE OF ODISHA	S.B MOHANTA VS	// 0 //
429	WPC(OAC)/0000263/1999	RABINARAYAN NAIK VS STATE OF ODISHA	ASWIN KUMAR MISHRA VS	// 0 //
430	WPC(OAC)/0000274/1999	PARAMESWAR MOHAPATRA VS STATE OF ODISHA	S.C SAMANTARY VS	// 0 //
431	WPC(OAC)/0000275/1999	SWARNALATA SAMAL	ASWIN KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0000282/1999	RAGHUNATH SETHI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0000284/1999	BHUBANESWAR SAHU AND NAIK	GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OAC)/0000285/1999	RANJAN KUMAR BEHERA	GOPABANDHU DAS	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0000299/1999	K.UMAPATI	B.K NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
436	WPC(OAC)/0000309/1999	PRAVAKAR ROUT	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WPC(OAC)/0000387/2013	SANJEEV KUMAR THATOI	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WPC(OAC)/0000463/1999	JAGANATH SATPATHY	A.A. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
439	WPC(OAC)/0000464/1999	RAMESH CHANDRA RATH	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WPC(OAC)/0000465/1999	SK. ZAMIRUDDIN KHAN	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
441	WPC(OAC)/0000469/1999	KALPATARU TIRTHABASI PARIDA	MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WPC(OAC)/0000470/1999	NRUSINGHA MAHALIK	B.D. SAHOO	//
		VS	VS	0

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443	WPC(OAC)/0000615/1998	STATE OF ODISHA KUMUDA RANJAN PANDA VS	C.M.K. MURTY VS	// // 0
444	WPC(OAC)/0000636/1998	STATE OF ODISHA KRUSHNA CHANDRA JENA VS	SAMEER KUMAR DAS VS	// // 0
445	WPC(OAC)/0000690/1999	STATE OF ODISHA DURYODHAN MAJHI VS	R.N.MOHANTY VS	// // 0
446	WPC(OAC)/0000734/1999	STATE OF ODISHA KAILASH CHANDRA DAS VS	SRINIVAS MOHANTY VS	// // 0
447	WPC(OAC)/0000735/1999	STATE OF ODISHA PRASANTA CHANDRA MOHANTY VS	SASWATI ROURTRAY VS	// // 0
448	WPC(OAC)/0000738/1999	STATE OF ODISHA SRINIVAS PANIGRAHI VS	J.K. KHUNTIA VS	// // 0
449	WPC(OAC)/0000739/1999	STATE OF ODISHA PURNA CHANDRA DALAI VS	H.M. DHAL VS	// // 0
450	WPC(OAC)/0000744/1999	STATE OF ODISHA DUSHASAN BINAKAR VS	DEBENDRA NATH NAYAK VS	// // 0
451	WPC(OAC)/0000755/1999	STATE OF ODISHA SURAI TUDU VS	G.C. PATNAIK VS	// // 0
452	WPC(OAC)/0000759/1999	STATE OF ODISHA ARUN KUMAR RAY VS	M.R. MOHANTY VS	// // 0
453	WPC(OAC)/0000760/1999	STATE OF ODISHA BHIKARI NAYAK VS STATE OF ODISHA	R.K. SAMANTARAY VS	// // 0 //



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454	WPC(OAC)/0000761/1999	NARENDRANATH DAS VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
455	WPC(OAC)/0001008/1999	JAGATA HARIJAN VS DIRECTOR,ELEMENTARY EDUCATION	H.M.DHAL VS	// 0 //
456	WPC(OAC)/0001009/1999	BAIDA DAL VS DIRECTOR,ELEMENTARY EDUCATION	H.M.DHAL VS	// 0 //
457	WPC(OAC)/0001010/1999	UGRASEN MAJHI VS DIRECTOR,ELEMENTARY EDUCATION	H.M.DHAL VS	// 0 //
458	WPC(OAC)/0001031/1999	RATAN KUMAR GIRI VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
459	WPC(OAC)/0001035/1999	BIJOY KUMAR SWAIN VS STATE OF ODISHA	M.R.MOHANTY VS	// 0 //
460	WPC(OAC)/0001041/1998	ARUN KUMAR SWAIN VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
461	WPC(OAC)/0001043/1998	SANATAN NAYAK VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
462	WPC(OAC)/0001044/1998	DAMAYANTI PANI VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
463	WPC(OAC)/0001055/1999	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
464	WPC(OAC)/0001093/1999	MANOJ KUMAR NAYAK VS STATE OF ODISHA	K.N.PARIDA VS	// 0 //
465	WPC(OAC)/0001094/1999	TUNI JENA	ASHOK KUMAR MAHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0001107/1999	RAMESH CHANDRA PRADHAN	MIHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0001166/1999	KIRAN KUMAR ROUT	GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0001184/1999	KULAMANI SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0001185/1999	GOPAL CHARAN BEHERA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0001186/1999	PURUSOTTAM SAHU	S.B.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WPC(OAC)/0001190/1999	RABI CHANDRA DIGAL	SAVITRI RATHO	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0001213/1999	RAMESH CHANDRA PATRA	M/S L. SAMANTARAY	//
		VS	VS	0
		STATE OF ORISSA		//
473	WPC(OAC)/0001216/1999	ISWAR CHANDRA SAHOO	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0001217/1999	BAMDEV MISHRA	M/S ASHWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WPC(OAC)/0001219/1999	MALAYA KUMAR SAHOO	M/S SUBRATA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0001221/1999	PRAMOD KUMAR ROUSTRAY	M/S JAYANT KUMAR RATH	//
		VS	VS	0

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477	WPC(OAC)/0001285/1999	STATE OF ODISHA KISHORE PRASAD SIL VS	M/S SAMEER KUMAR DAS VS	// // 0
478	WPC(OAC)/0001287/1999	STATE OF ORISSA PRASANTA KUMAR PARIJA VS	M/S MANORANJAN MOHANTY VS	// // 0
479	WPC(OAC)/0001290/1999	STATE OF ORISSA KARUNAKAR SAHOO VS	M/S P.K RATH VS	// // 0
480	WPC(OAC)/0001293/1999	STATE OF ODISHA ARUN KUMAR MOHANTY VS	M/S SHASHI BHUSAN JENA VS	// // 0
481	WPC(OAC)/0001294/1999	STATE OF ODISHA BIJOY KUMAR NANDA VS	M/S SHASHI BHUSAN JENA VS	// // 0
482	WPC(OAC)/0001298/1999	STATE OF ODISHA PREMANANDA NAIK VS	M/S AGASTI KANUNGO VS	// // 0
483	WPC(OAC)/0001301/1999	STATE OF ODISHA INDIRA MOHANTY VS	M/S JATINDRA MOHAN MOHANTY VS	// // 0
484	WPC(OAC)/0001303/1999	STATE OF ODISHA RAJENDRA BEHERA VS	M/S SAVITRI RATHO VS	// // 0
485	WPC(OAC)/0001305/1999	STATE OF ODISHA BANAMBAR NAYAK VS	M/S A.C BADU VS	// // 0
486	WPC(OAC)/0001308/1999	STATE OF ODISHA NARAYAN MUDULI VS	M/S DHULIRAM PATTANAYAK VS	// // 0
487	WPC(OAC)/0001309/1999	STATE OF ODISHA ANUPAMA SWAIN VS STATE OF ODISHA	M/S DHULIRAM PATTANAYAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPC(OAC)/0001315/1999	ADHIPATI HARIJAN VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
489	WPC(OAC)/0001343/1999	SMEETA ROUT VS STATE OF ODISHA	M/S UMESH CH. MOHANTY VS	// 0 //
490	WPC(OAC)/0001346/1999	SHREENATH RATHA VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
491	WPC(OAC)/0001347/1999	SHREENATH RATHA VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
492	WPC(OAC)/0001350/1999	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
493	WPC(OAC)/0001351/1999	JEETENDRA TRIPATHY VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
494	WPC(OAC)/0001357/1999	DINESH PRASAD THAKUR VS STATE OF ODISHA	M/S BISWA MOHAN PATTANAYAK VS	// 0 //
495	WPC(OAC)/0001365/1999	GOLAKH CHANDRA SWAIN VS STATE OF ODISHA	M/S SRINIVAS MISHRA VS	// 0 //
496	WPC(OAC)/0001368/1999	BASISTHA KUMAR THAKUR VS STATE OF ORISSA AND OTHERS	M/S BISWA MOHAN PATNAIK VS	// 0 //
497	WPC(OAC)/0001540/1999	SIBA PRASAD DAS VS STATE OF ODISHA	M/S PITAMBAR ACHARYA VS	// 0 //
498	WPC(OAC)/0001541/1999	BIBHUDATTA MISHRA VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
499	WPC(OAC)/0001547/1999	ANJAN KUMAR NATH	M/S S.R PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
500	WPC(OAC)/0001549/1999	DR BANABIHARI MOHANTY	M/SDHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
501	WPC(OAC)/0001554/1999	PRADOSH KUMAR SINHA	SRIKANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHQA		//
502	WPC(OAC)/0001556/1999	SWETABASANT MISHRA	N.K.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0001560/1999	UMAKANTA MOHAPATRA	GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0001561/1999	PRADIP KUMAR PATRA	GOPABANDHU DAS	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0001563/1999	RANJAN KUMAR PRADHAN	GOPABANDHU DAS	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0001564/1999	SARAT KUMAR NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0001565/1999	MANORANJAN BARIK	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0001568/1999	BIRA KISHORE PANDA	GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0001570/1999	SUBASH CHANDRA MAHALIK	GOPABANDHU DASH	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0001571/1999	RAMESH KUMAR PATRA	GOPABANDHU DASH	//
		VS	VS	0

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511	WPC(OAC)/0001572/1999	STATE OF ODISHA PRAFULLA KUMAR BHOI VS	GOPABANDHU DASH VS	// // 0
512	WPC(OAC)/0001577/1999	STATE OF ODISHA ANAM CH. ROUT VS	MANOJ KUMAR KHUNTIA VS	// // 0
513	WPC(OAC)/0001589/1999	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	BISWAJIT MOHANTY VS	// // 0
514	WPC(OAC)/0001618/1999	STATE OF ODISHA BIPINI BARAL VS	MANOJ MISHRA VS	// // 0
515	WPC(OAC)/0001619/1999	STATE OF ODISHA HEMENDRA KUMAR NAYAK VS	SIDHESWAR MALLIK VS	// // 0
516	WPC(OAC)/0001621/1999	STATE OF ODISHA BENUDHAR NAIK VS	M/S ABHIRAM SWAIN VS	// // 0
517	WPC(OAC)/0001634/1999	STATE OF ORISSA SUBRAT RAY VS	M/S NAGEN KUMAR BARICK VS	// // 0
518	WPC(OAC)/0001635/1999	STATE OF ODISHA BHARAT ROHIDAS VS	M/S GOPABANDHU DASH VS	// // 0
519	WPC(OAC)/0001642/1999	STATE OF ODISHA NAYANA KUMARI SAMAL VS	M/S DR MANORANJAN PANDA VS	// // 0
520	WPC(OAC)/0001749/1999	STATE OF ORISSA SUBUDHI RAITA VS	M/S SUBIR PALIT VS	// // 0
521	WPC(OAC)/0001766/1999	STATE OF ORISSA SAROJ KUMAR DHAL VS STATE OF ORISSA	M/S DEBI PRASAD DHAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WPC(OAC)/0001768/1999	SUJATA MOHANTY VS STATE OF ORISSA	M/S BIRAJA PRASANNA SATPATHY VS	// 0 //
523	WPC(OAC)/0001774/1999	ROHIT KUMAR SIKHA VS DIRECTOR GENERAL OF POLICE,ORISSA .	M/S JAYANT KUMAR RATH VS	// 0 //
524	WPC(OAC)/0001779/1999	RUSAVA SETH VS STATE OF ORISSA	M/S GOPABANDHU DAS VS	// 0 //
525	WPC(OAC)/0001781/1999	SUKUMARI SETH VS STATE OF ODISHA	M/S GOPABANDU DASH VS	// 0 //
526	WPC(OAC)/0001786/1999	PURNA CHANDRA DAS VS STATE OF ODISHA	M/S JAMINIKANTA DAS VS	// 0 //
527	WPC(OAC)/0001789/1999	PRAFULLA KUMAR BHANJA VS STATE OF ORISSA	M/S SIDHESWAR MALLIK VS	// 0 //
528	WPC(OAC)/0001790/1999	GANGADHAR SETHY VS STATE OF ODISHA	M/S PRASANTA KUMAR MOHANTY VS	// 0 //
529	WPC(OAC)/0001793/1999	ASHALATA SAMANTARAY VS STATE OF ODISHA	M/S PRASANNA KUMAR ROUTRAY VS	// 0 //
530	WPC(OAC)/0001798/1999	BINOY KUMAR MOHANTY VS STATE OF ODISHA	M/S ALEKH MOHANTY VS	// 0 //
531	WPC(OAC)/0001812/1999	BASUDEBA MISHRA VS STATE OF ORISSA	M/S RAGHUNATH DAS MOHAPATRA VS	// 0 //
532	WPC(OAC)/0001834/1999	SOURI PRASAD BARIK VS STATE OF ODISHA	M/S N.LENKA VS	// 0 //
533	WPC(OAC)/0001839/1999	LAXMIDHAR BARAL	M/S SRIMANTA DAS	//

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		VS	VS	0
		STATE OF ORISSA		//
534	WPC(OAC)/0001841/1999	MANAS KUMAR NANDA	M/S DEBI PRASAD DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0001844/1999	GOPAL KRUSHNA ACHARYA	M/S A.S NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0002023/1999	SMRITIKANA MUKHARJEE	M/S RABINARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0002024/1999	SK. OSIULLAH	M/S NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0002027/1999	HAMID KHAN	M/S BANSIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0002028/1999	MOHD. NURUDDIN	M/S BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0002035/1999	AKULI CHANDRA DAS	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0002037/1999	PRATAP KUMAR PATAJOSHI	M/S KALI PRASANNA MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0002038/1999	TARUNA KUMAR KUDEI	M/S N. SARKAR	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0002042/1999	KAILASH CHANDRA MISHRA	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0002044/1999	PARSURAM BAHUBALENDRA	M/S RAMANI KANTA PATTANAIAK	//
		VS	VS	0



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545	WPC(OAC)/0002050/1999	STATE OF ODISHA NARAYAN TRIPATHY VS	M/S SASHI BHUSAN JENA VS	// // 0
546	WPC(OAC)/0002053/1999	STATE OF ODISHA B. SATYANARAHAN VS	M/S SHARAT KUMAR DAS VS	// // 0
547	WPC(OAC)/0002054/1999	STATE OF ODISHA HARI SAHOO VS	M/S SHARAT KUMAR DAS VS	// // 0
548	WPC(OAC)/0002058/1999	STATE OF ODISHA RENUBALA SAHOO VS	M/S MARDARAJ MOHAN SENAPATY VS	// // 0
549	WPC(OAC)/0002059/1999	STATE OF ODISHA GIRISH CHANDRA NAYAK VS	M/S JAYANT KUMAR RATH VS	// // 0
550	WPC(OAC)/0002061/1999	STATE OF ODISHA SHANKAR MALLICK VS	M/S SATYANARAYAN MOHAPATRA VS	// // 0
551	WPC(OAC)/0002062/1999	STATE OF ODISHA GOURANGA CHANDRA MALLICK VS	M/S S. MOHANTY VS	// // 0
552	WPC(OAC)/0002073/1999	STATE OF ODISHA BINAPANI PATI VS	M/S SISIR KUMAR PUROHIT VS	// // 0
553	WPC(OAC)/0002095/1999	STATE OF ODISHA RAFIQUE MAHAMMOD VS	M/S SANJIB MOHANTY VS	// // 0
554	WPC(OAC)/0002105/1999	STATE OF ODISHA SAKTIPAD PANDA VS	M/S KALI PRASAD MISRA VS	// // 0
555	WPC(OAC)/0002109/1999	STATE OF ODISHA SUSHIL KUMAR PATRA VS	M/S R.C. DAS VS	// // 0
		STATE OF ODISHA		//

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556	WPC(OAC)/0002166/1999	GITANJALI SARANGI VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
557	WPC(OAC)/0002167/1999	GAGAN BIHARI SAHU VS STATE OF ODISHA	M/S B.S TRIPATHY VS	// 0 //
558	WPC(OAC)/0002174/1999	LIBIRI BALI VS STATE OF ODISHA	M/S PRASANA KUMAR MISHRA VS	// 0 //
559	WPC(OAC)/0002175/1999	MEENAKETAN GANGA VS STATE OF ODISHA	M/S PRASANNA KUMAR MISHRA VS	// 0 //
560	WPC(OAC)/0002176/1999	ARUN KUMAR BEHERA VS STATE OF ODISHA	M/S PRASANNA KUMAR MISHRA VS	// 0 //
561	WPC(OAC)/0002177/1999	NUNARAM MAJHI VS STATE OF ODISHA	M/S KALI PRASANNA MISRA VS	// 0 //
562	WPC(OAC)/0002187/1999	PADMALOCHAN ROUT VS STATE OF ODISHA	M/S A.S NAIDU VS	// 0 //
563	WPC(OAC)/0002188/1999	CHIITARANJAN ROUT VS STATE OF ODISHA	M/S A.S NAIDU VS	// 0 //
564	WPC(OAC)/0002195/1999	ANANTA BARIK VS STATE OF ODISHA	M/S INDRAJIT MOHANTY VS	// 0 //
565	WPC(OAC)/0002201/1999	KUNI RANI MOHAPATRA VS STATE OF ODISHA	M/S RAS BIHARI MOHAPATRA VS	// 0 //
566	WPC(OAC)/0002202/1999	BINAYA KUMAR SAHU VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
567	WPC(OAC)/0002203/1999	PRASANTA KUMAR NARENDRA	M/S SHAHSI BHUSAN JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0002205/1999	ANTARYAMI BHANJA	M/S SUSIL KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0002208/1999	NIRANJAN ROUT	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0002209/1999	DHARMENDRA NATH SENAPATI	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0002407/1999	BASANTI KANDAPANI	M/S AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0002416/1999	BHARAT CHANDRA BEHERA	M/S R. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0002430/1999	PRANAB KISHORE PANDA	M/S ALOK JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0002444/1999	BIMAL KUMAR MALLIK	M/S S.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0002456/1999	JANARDAN RAO	M/S L. SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0002472/1999	JHARI ROUT	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0002474/1999	SEBASTIAN NAYAK	M/S/ R. BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0002498/1999	SOUDAMINI PATEL	M/S K.M.H NIAMATI	//
		VS	VS	0

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579	WPC(OAC)/0002517/1999	STATE OF ODISHA JAYARAM PADHY VS	M/S SUVENDU KUMAR RAY VS	// // 0
580	WPC(OAC)/0002552/1999	STATE OF ODISHA BISHIKESAN BAG VS	M/S B.P. MOHANTY VS	// // 0
581	WPC(OAC)/0002556/1999	STATE OF ODISHA SHRI UDAYA BARIHA VS	M/S B.P. MOHANTY VS	// // 0
582	WPC(OAC)/0002557/1999	STATE OF ODISHA BAISHNAAB CHARAN CHOUDHURY VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
583	WPC(OAC)/0002558/1999	STATE OF ODISHA KRUSHNA CHANDRA BAG VS	M/S B.P. MOHANTY VS	// // 0
584	WPC(OAC)/0002560/1999	STATE OF ODISHA RABINDRA NATH DAS VS	M/S PRAMOD KUMAR NAYAK VS	// // 0
585	WPC(OAC)/0002563/1999	STATE OF ODISHA SANGHAMITRA PATI VS	M/S ASWINI KUMAR MISHRA VS	// // 0
586	WPC(OAC)/0002570/1999	STATE OF ODISHA LAXMIDHARA SAHU VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // 0
587	WPC(OAC)/0002574/1999	STATE OF ODISHA SACHIDANANDA MISHRA VS	M/S P.K. NAYAK VS	// // 0
588	WPC(OAC)/0002575/1999	STATE OF ODISHA HARIHAR PARIDA VS	M/S P.K. NAYAK VS	// // 0
589	WPC(OAC)/0002650/1999	STATE OF ODISHA MURALIDHAR PRADHAN VS	M/S SAMIR KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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590	WPC(OAC)/0002659/1999	BIDYDHAR NAYAK VS STATE OF ODISHA	M/S SIDHESWAR MALICK VS	// 0 //
591	WPC(OAC)/0002662/1999	KANCHANABALA SATPATHY VS STATE OF ODISHA	M/S A.S.NANDY VS	// 0 //
592	WPC(OAC)/0002677/1999	DAMAYANTI PADHI VS STATE OF ODISHA	M/S N.C.PATI VS	// 0 //
593	WPC(OAC)/0002678/1999	SURENDRANATH PATNAIK VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
594	WPC(OAC)/0002680/1999	HRUSIKESH MOHANTY,ASST TEACHER VS STATE OF ODISHA	M/S GOPABANDHU DAS VS	// 0 //
595	WPC(OAC)/0002681/1999	BABULAL SABAR VS STATE OF ODISHA	M/S GOPABANDHU DASH VS	// 0 //
596	WPC(OAC)/0002694/1998	BISWAJIT PATNAIK VS STATE OF ODISHA	M/S RAJAT KUMAR RATH VS	// 0 //
597	WPC(OAC)/0002715/1999	BIPIN BIHARI SAMAL VS STATE OF ODISHA	M/S DEEPALI MOHAPTRA VS	// 0 //
598	WPC(OAC)/0002721/1999	BAURIBANDHU DAKUA VS STATE OF ODISHA	M/S SHARAT KUMAR DAS VS	// 0 //
599	WPC(OAC)/0002722/1999	DEBENDRA BEHERA VS STATE OF ODISHA	M/S SHARAT KUMAR DAS VS	// 0 //
600	WPC(OAC)/0002723/1999	BHAGIRATHI MAHALA VS STATE OF ODISHA	M/S SHARAT KUMAR DAS VS	// 0 //
601	WPC(OAC)/0002724/1999	SUNADHAR PUJARI	M/S SHARAT KUMAR DAS	//

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		VS	VS	0
		SATATE OF ODISHA		//
602	WPC(OAC)/0002725/1999	TRINATH TANTI	M/S SHAIRAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0002726/1999	R.C.KHATEI	M/S SARAT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0002727/1999	NAKULA MOHANTY	M/S SHARAT KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0002741/1999	MAHENDRA KUMAR BHOI	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0002742/1999	PADMA CHARAN PRADHAN	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0002745/1999	KAILASH CHANDRA TRIPATHY	M/S SUBASH CHANDRA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0002757/1999	PANKAJ KUMAR GOUDA	M/S A.A.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0002759/1999	GODABARI NAG	M/S S.C PANI	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0002787/1999	NARAYAN MEHER	M/S SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0002988/1998	KARTIK PRASAD SAHU	M/S NAGENDRA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0003459/1997	NIRANJAN RAY	M/S M. SINHA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	WPC(OAC)/0003777/2013	STATE OF ODISHA BABULAL HARIJAN VS	M/S SIDHESWAR MALLIK VS	// // 0
614	WPC(OAC)/0003778/2013	STATE OF ODISHA BHAKTA HARIJAN VS	M/S SIDHESWAR MALLIK VS	// // 0
615	WPC(OAC)/0003779/2013	STATE OF ODISHA DHANESWAR NAYAK VS	M/S SIDHESWAR MALLIK VS	// // 0
616	CONTC(CP)/0000070/2018	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	LALATENDU SAMAL VS	// // 0
617	CONTC(CPC)/0000033/2009	DR.CHANDRA SEKHAR KUMAR ,I.A.S. PRINCIPAL SECY. REVENUE AND DISASTER MGT. JAGAMOHAN MOHAPATRA VS	BIBHUTI BHUSAN DASH VS	// // 0
618	CONTC(CPC)/0000049/2000	G.V.V.SHARMA, SECY.,REVENUE DEPT. SWETABASANTA MISHRA VS	N.K.ACHARYA VS	// // 0
619	CONTC(CPC)/0000061/2004	MINA KETAN KAR, IAS,PRINCIPAL,V.S.S. MEDICAL COLLEGE SK. ABDUL MOTIM VS	SUKANTA KUMAR NAYAK VS	// // 0
620	CONTC(CPC)/0000131/2012	JAGADANANDA PANDA,IAS,SECY., S.AND ME.DEPT. TARA PRASAD PARAMGURU VS	RAS BIHARI MOHAPATRA, VS	// // 0
621	CONTC(CPC)/0000253/1999	APARAJITA SARANGI, COMM.-CUM-PRINCIPAL SECRETARY, DEPT. OF HIGHER EDUCATION PREMANANDA NAIK VS	M/S AGASTI KANUNGO VS	// // 0
622	CONTC(CPC)/0000293/1999	S.S PRUSETH,D.I OF SCHOOLS,SUNDARGARH MAHENDRA KUMAR DAS VS	M/S PRADIPTA MOHANTY VS	// // 0
623	CONTC(CPC)/0000296/1998	YOGENDRA PATRA, COMMISSIONER, FOOD, SUPPLIES AND CONSUMER WELFARE DEPTT. PRAHALLAD CH. MISHRA VS	BUDHADEV ROURTRAY VS	// // 0
		JAGADANANDA PANDA,I.A.S.,SECY.,SCHOOL AND MASS EDUCATION		//

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624	CONTC(CPC)/0000317/2016	DR. DEBIPRASAD MAHAPATRA VS ARATI AHUJA ,I.A.S., HEALTH AND FAMILY WELFARE DEPARTMENT	M/S ASHOK KUMAR SWAIN VS	// 0 //
625	CONTC(CPC)/0000326/1999	AKULI CHANDRA DAS VS GURU PRASAD MOHANTY, REGISTRAR, CO-OPERATIVE SOCIETIES	M/S ASWINI KUMAR MISHRA VS	// 0 //
626	CONTC(CPC)/0000330/1999	PURUSOTTAM SAHU VS ER.AJAY KUMAR PANDA, SECY. WORKS DEPT.	S.B.JENA VS	// 0 //
627	CONTC(CPC)/0000338/1999	JAJNESWAR MOHAPATRA VS PRIYABRATA PATTNAIK, I.A.S., SECY. ENERGY DEPTT.	M/S. JAYANT KUMAR RATH VS	// 0 //
628	RVWPET(RPC)/0000102/1999	STATE OF ODISHA VS PRADIPT KUMAR MOHANTY	ASC VS	// 0 //



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MISC CASES FILED on :09/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2021 MSA/11/2005	PRADEEP KU.SAHU-MP	M/S.R.K.PATNAIK, M/S. N.C.PANIGRAHI,S.R.PANIGRAHI
2	7/2021 MSA/11/2005	PRADEEP KU.SAHU-MP	M/S.R.K.PATNAIK, M/S. N.C.PANIGRAHI,S.R.PANIGRAHI
3	33/2021 ARBP/44/2021	M/S. ARYA OMNITALK WIRELESS SOLUTIONS PVT. LTD.	SUBMIT LAL
4	93/2021 CMAPL/224/2021	DEVENDRA NATH MISHRA-MP	GOPAL PRASAD JENA
5	119/2021 MATA/156/2019	SUDESNA PATRA-MP	ANINDYA KUMAR MISHRA
6	135/2021 RPFAM/62/2021	SUSANTA NAYAK @ SUSANTA KUMAR NAYAK-MP	ARJUNA CHARANA BEHERA
7	172/2021 RVWPET/169/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR-MP	NARENDRA DAS, A.S.C.
8	173/2021 RVWPET/169/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR-MP	NARENDRA DAS, A.S.C.
9	174/2021 RVWPET/169/2021	THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR-MP	NARENDRA DAS, A.S.C.
10	197/2021 CRLMP/1600/2021	PRATAP KUMAR SATAPATHY-MP	SUBHRANSU BHUSAN MOHANTY
11	316/2021 TRP(C)/212/2019	ANITA AGARWAL-MP	M/S.A.P.BOSE
12	317/2021 TRP(C)/278/2021	SUNITA MOHANTA-MP	ASHOK KUMAR SARANGI
13	318/2021 TRP(C)/279/2021	M. SAI SANTOSHI-MP	LAXMAN PRADHAN
14	319/2021 TRP(C)/280/2021	LAXMIPRIYA BALIARSINGH-MP	BISWAJIT NAYAK
15	449/2021 WPC(OA)/1432/2002	NIRANJAN MOHANTY-MP	NARENDRA KISHORE MISHRA
16	452/2021 CMP/463/2021	AMIYA KUMAR PANI-MP	PRATIK DASH
17	453/2021 CMP/473/2021	SANJIB PARIJA @ BIBHUDENDRA PARIJA-MP	N.P.PARIJA
18	454/2021 CMP/475/2021	PRASAD KUMAR PARIDA-MP	KISHORE KUMAR JENA
19	455/2021 CMP/475/2021	PRASAD KUMAR PARIDA-MP	KISHORE KUMAR JENA
20	456/2021 CMP/1435/2017	KHATUN BIBI-MP	M/S.BIBEKANANDA BHUYAN
21	457/2021 CMP/1343/2015	M/S.MAA BAISHNOLINER-MP	M/S.BIJAY KUMAR RAGHDA
22	458/2021 CMP/1556/2018	SK.ANWAR-MP	M/S.S.K.NAYAK 2
23	462/2021 RSA/75/2021	JALADHAR MOHANTY-MP	SOUMYA MISHRA
24	463/2021 RSA/64/2019	KAKSTURI SAHU-MP	
25	571/2021 WPC(OAC)/1642/1999	NAYANA KUMARI SAMAL-MP	M/S DR MANORANJAN PANDA
26	572/2021	SUBRAT RAY-MP	M/S NAGEN KUMAR BARICK

27	WPC(OAC)/1634/1999 573/2021	AKULI CHANDRA DAS-MP	M/S ASWINI KUMAR MISHRA
28	WPC(OAC)/2035/1999 574/2021	RAMESH CHANDRA RATH-MP	ASWINI KUMAR MISHRA
29	WPC(OAC)/464/1999 575/2021	AKULI CHANDRA DAS-MP	M/S ASWINI KUMAR MISHRA
30	WPC(OAC)/2035/1999 576/2021	DR.PRIYARANJAN BEHERA-MP	JAYANT KUMAR RATH
31	WPC(OAC)/229/1999 577/2021	YAJNESWAR MOHAPATRA-MP	M/S. JAYANT KUMAR RATH
32	WPC(OAC)/196/1999 578/2021	YAJNESWAR MOHAPATRA-MP	M/S. JAYANT KUMAR RATH
33	WPC(OAC)/196/1999 579/2021	GANPATI NAIK-MP	AJIT KUMAR CHOUDHARY
34	WPC(OAC)/242/1999 580/2021	SOURI PRASAD BARIK-MP	M/S N.LENKA
35	WPC(OAC)/1834/1999 582/2021	YAJNESWAR MOHAPATRA-MP	M/S. JAYANT KUMAR RATH
36	WPC(OAC)/196/1999 583/2021	YAJNESWAR MOHAPATRA-MP	M/S. JAYANT KUMAR RATH
37	WPC(OAC)/196/1999 584/2021	NIRANJAN RAY-MP	M. SINHA
38	WPC(OAC)/3459/1997 585/2021	DUSHASAN BINAKAR-MP	DEBENDRA NATH NAYAK
39	WPC(OAC)/744/1999 586/2021	PADMALOCHAN ROUT-MP	M/S A.S NAIDU
40	WPC(OAC)/2187/1999 587/2021	JAYARAM PADHY-MP	M/S SUVENDU KUMAR RAY
41	WPC(OAC)/2517/1999 588/2021	RABINARAYAN NAIK-MP	ASWIN KUMAR MISHRA
42	WPC(OAC)/263/1999 589/2021	DAMAYANTI PANI-MP	JAYANT KUMAR RATH
43	WPC(OAC)/1044/1998 590/2021	SANATAN NAYAK-MP	JAYANT KUMAR RATH
44	WPC(OAC)/1043/1998 591/2021	ARUN KUMAR SWAIN-MP	JAYANT KUMAR RATH
45	WPC(OAC)/1041/1998 592/2021	JANARDAN RAO-MP	M/S L. SAMANTARAY
46	WPC(OAC)/2456/1999 593/2021	JANARDAN RAO-MP	M/S L. SAMANTARAY
47	WPC(OAC)/2456/1999 596/2021	PRADOSH KUMAR SINHA-MP	SRIKANTA KUMAR SAHOO
48	WPC(OAC)/1554/1999 597/2021	RAMAKANTA BEHERA-MP	M/S. MANOJ KUMAR KOHANTY
49	WPC(OAC)/212/1999 598/2021	MALAYA KUMAR SAHOO-MP	M/S SUBRATA KUMAR MOHANTY
50	WPC(OAC)/1219/1999 600/2021	PRAMOD KUMAR ROURTRAY-MP	M/S JAYANT KUMAR RATH
51	WPC(OAC)/1221/1999 601/2021	JAGANNATHA KHATEI-MP	M/S. SHASHI BHASAN JENA
52	WPC(OAC)/218/1999 602/2021	SANJEEV KUMAR THATOI-MP	KALI PRASANNA MISHRA
53	WPC(OAC)/387/2013 746/2021	M/S NEW INDIA ASSURANCE CO. LTD.-MP	S.K.SWAIN
54	MACA/234/2021 851/2021	DIPTI RANJAN PATTNAIK@ NAYAK-MP	SAMIR KUMAR MISHRA
55	CRLA/468/2021 852/2021	DIPTI RANJAN PATTNAIK@ NAYAK-MP	SAMIR KUMAR MISHRA
56	CRLA/468/2021 853/2021	DIPTI RANJAN PATTNAIK@ NAYAK-MP	SAMIR KUMAR MISHRA
57	CRLA/468/2021 854/2021	DANDADHANA DEHURY-MP	JAGANNATH BHUYAN
	CRLA/470/2021		

58	855/2021 CRLA/470/2021	DANDADHANA DEHURY-MP	JAGANNATH BHUYAN
59	970/2021 BLAPL/9289/2020	LILI SING-MP	DHARMENDRA SETHY
60	971/2021 BLAPL/3106/2021	PURUSOTTAM SAHOO-MP	ASHWINI KUMAR DAS
61	972/2021 BLAPL/3289/2021	SUBENDHU SEKHAR DEB-MP	PRATYUSHA NAIDU
62	973/2021 BLAPL/7846/2021	BIJAY KUMAR PADHI-MP	BISWAJIT NAYAK
63	1230/2021 CRLMC/1585/2021	PRIYBRATA PATI-MP	AMIT PRASAD BOSE
64	1231/2021 CRLMC/965/2020	KAILAS GURU-MP	MANORANJAN ACHARYA
65	1233/2021 CRLMC/1587/2021	BHABANI SANKAR OJHA@BABU-MP	KALPATARU MISHRA
66	1234/2021 CRLMC/1588/2021	BHABANI SANKAR OJHA @ BABU-MP	KALPATARU MISHRA
67	1237/2021 CRLMC/1589/2021	BHABANI SANKAR OJHA-MP	KALPATARU MISHRA
68	1238/2021 CRLMC/1590/2021	PIYUSH SEKHAR OJHA-MP	KALPATARU MISHRA
69	1239/2021 CRLMC/1591/2021	SUBHALAXMI PATRA-MP	J.N.PANDA
70	1741/2021 WA/445/2020	STATE OF ODISHA-MP	A.G.A.
71	1742/2021 WA/265/2018	SRIKANT JAISWAL-MP	M/S.SOUMYA MISHRA
72	12923/2021 WP(C)/6741/2021	BIJAY KRISHNA MISHRA-MP	MANOJA KUMAR KHUNTIA
73	12924/2021 WP(C)/27985/2021	BIMALA PARIDA-MP	SUBHRANSU BHUSAN MOHANTY
74	12925/2021 WP(C)/27989/2021	STATE OF ODISHA-MP	SR STANGING COUNSEL (S AND ME)
75	12926/2021 WP(C)/27989/2021	STATE OF ODISHA-MP	SR STANGING COUNSEL (S AND ME)
76	12927/2021 WP(C)/27992/2021	CREATIVE SHG GROUP-MP	SANTOSH KUMAR NANDA
77	12930/2021 WP(C)/27993/2021	SANTOSH KUMAR BISWAL-MP	GYANA RANJAN MOHANTY
78	12931/2021 WP(C)/27994/2021	SAHARA SHG GROUP-MP	SANTOSH KUMAR NANDA
79	12932/2021 WP(C)/27996/2021	SABITRI MOHANTA-MP	SUSHANTA KUMAR MISHRA
80	12933/2021 WP(C)/26882/2021	SANTOSH KUMAR SAHU-MP	NIRANJAN PANDA
81	12934/2021 WP(C)/27997/2021	BHOLANATH BEHERA-MP	SUSHANTA KUMAR DAS
82	12935/2021 WP(C)/27997/2021	BHOLANATH BEHERA-MP	SUSHANTA KUMAR DAS
83	12936/2021 WP(C)/27998/2021	NABANITA MOHANTA-MP	SUSHANTA KUMAR MISHRA
84	12937/2021 WP(C)/27999/2021	NIHARIKA MOHANTA-MP	SUSHANTA KUMAR MISHRA
85	12938/2021 WP(C)/28003/2021	PANACEA INSTITUTE OF PHARMACEUTICAL SCIENCES-MP	AMIT PRASAD BOSE
86	12939/2021 WP(C)/28006/2021	SATYABHAMA BEHERA-MP	MALAYA RANJAN BEHERA
87	12940/2021 WP(C)/1685/2018	SARBESWAR JENA-MP	M/S.P.C.ACHARYA
88	12941/2021 WP(C)/28029/2021	PADMINI PADHI-MP	SUVASHISH PATTANAIAK
89	12942/2021	MANORANJAN NAYAK-MP	SHASHI BHUSAN JENA

90	WP(C)/28034/2021 12943/2021	GAGAN BIHARI JENA@GAGAN JENA-MP	BHABANI SHANKAR RAYAGURU
91	WP(C)/28042/2021 12944/2021	PRANA KRUSHNA PRASAD-MP	SEKH ZAKIR HUSSAIN
92	WP(C)/24785/2020 12946/2021	G.TRIPATI-MP	PRADEEP KUMAR MAHAPATRA
93	WP(C)/28055/2021 12947/2021	JITENDRA MALLIK-MP	PRADEEP KUMAR MAHAPATRA
94	WP(C)/28058/2021 12948/2021	CHIRANJIBI PRADHAN-MP	PRADEEP KUMAR MAHAPATRA
95	WP(C)/28059/2021 12949/2021	G.PITAMBAR-MP	PRADEEP KUMAR MAHAPATRA
96	WP(C)/28061/2021 12950/2021	RAMA KRUSHNA PATRA-MP	PRADEEP KUMAR MAHAPATRA
97	WP(C)/28062/2021 12951/2021	SIDHESWAR MALLIK-MP	PRADEEP KUMAR MAHAPATRA
98	WP(C)/28063/2021 12952/2021	G.PURNA CHANDRA RAO-MP	PRADEEP KUMAR MAHAPATRA
99	WP(C)/28066/2021 12953/2021	PRADEEP KU.SAHU-MP	M/S.N.C.PANIGRAHI
100	WP(C)/6070/2016 12954/2021	PRADEEP KU.SAHU-MP	M/S.N.C.PANIGRAHI
101	WP(C)/6070/2016 12955/2021	MALAYA KUMAR KHUNTIA-MP	MANAS PATI
102	WP(C)/28079/2021 12956/2021	SUDHANSHU SEKHAR SAHOO-MP	TRILOCHAN DASH
103	WP(C)/28080/2021 12957/2021	ORISSA STATE ELECTRI-MP	S.K.SAMAL
104	WP(C)/11990/2013 12958/2021	ORISSA STATE ELECTRI-MP	M/S.D.ROUTRAY
105	WP(C)/11990/2013 12959/2021	KANAK DURGA THAKURAN-MP	M/S.BISWAMOHAN PATTANAIAK
106	WP(C)/22200/2013 12960/2021	KANAK DURGA THAKURAN-MP	M/S.BISWAMOHAN PATTANAIAK
107	WP(C)/27112/2013 12961/2021	M/S BIMBADHAR ENTERPRISES-MP	SANJAY KUMAR DAS 2
108	WP(C)/28091/2021 12962/2021	FANINDRA KUMAR CHOUDHURY-MP	CHINMAYA KUMAR NAYAK
109	WP(C)/27179/2021 12963/2021	SISIR KUMAR PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
110	WP(C)/27851/2021 12964/2021	M.V.GIRI DORA-MP	PRAFULLA KUMAR MOHAPATRA
111	WP(C)/27821/2021 12965/2021	SUBHASHRI MALL-MP	SAUBHAGYA KUMAR SAMAL
112	WP(C)/28100/2021 12966/2021	M/S.DIBYANSHI ASSOCIATES-MP	MANAS MOHAPATRA
113	WP(C)/25139/2021 12967/2021	G.B.,MILITA PANCHAYAT HIGHER SEC. SCHOOL-MP	SATYARANJAN MOHAPATRA
114	WP(C)/28106/2021 12968/2021	DR. BALARAM BAG-MP	ANIMA KUMARI DEI
115	WP(C)/7038/2021 12969/2021	DR. BALARAM BAG-MP	ANIMA KUMARI DEI
116	WP(C)/7038/2021 12970/2021	SONALI MOHANTY-MP	RITURANJAN CHHOTARAY
117	WP(C)/28122/2021 12971/2021	BISWANATH DAS-MP	NILAMADHAV SARKA, MISS. DEEPALI MOHAPATRA
118	WP(C)/23024/2020 12972/2021	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
119	WP(C)/28133/2021 12973/2021	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
120	WP(C)/28133/2021 12974/2021	UPENDRA SAHU-MP	PRANAB KUMAR SAMANTRAY
	WP(C)/28134/2021		

121	12976/2021 WP(C)/28136/2021	STATE OF ODISHA-MP	SR.STANDING COUNSEL, (S AND ME)
122	12977/2021 WP(C)/28136/2021	STATE OF ODISHA-MP	SR.STANDING COUNSEL, (S AND ME)
123	12978/2021 WP(C)/28137/2021	DEBENDRA KISHAN-MP	PRANAB KUMAR SAMANTRAY
124	12979/2021 WP(C)/28140/2021	PREM KUMAR PATEL-MP	PRANAB KUMAR SAMANTRAY
125	12980/2021 WP(C)/28141/2021	JOGI BAIDYA-MP	BAIBASWATA PANIGRAHI
126	12981/2021 WP(C)/28155/2021	RANJIT MALLIK-MP	SRIKANTA MAHUNTA
127	12982/2021 WP(C)/28159/2021	SWAGATIKA MALLICK-MP	SRIKANTA MAHUNTA
128	12983/2021 WP(C)/28158/2021	HIMANSU RANJAN MOHANTY-MP	KALI PRASANNA MISHRA
129	12984/2021 WP(C)/28161/2021	AJAY KUMAR GOCHHAYAT-MP	BICHITRA NARAYAN SATAPATHY
130	12985/2021 WP(C)/28165/2021	BRAJA KISHORE BEHERA-MP	GIRIDHARI SINGH
131	12990/2021 WP(C)/28168/2021	MANORANJAN RAY-MP	SAMIR KUMAR MISHRA
132	12991/2021 WP(C)/28171/2021	THE EE, TPCODL-MP	S.C.DASH
133	12992/2021 WP(C)/13692/2009	BALARAM SAHU-MP	M/S.GURUDUTTA KAR
134	12993/2021 WP(C)/28182/2021	RAJ LAXMI PATRA-MP	BIBEKANANDA BHUYAN
135	12994/2021 WP(C)/28188/2021	SANATAN SING-MP	KRISHNA CHANDRA SAHU
136	12995/2021 WP(C)/28195/2021	SURENDRA MOHAN BEHERA-MP	KRISHNA CHANDRA SAHU
137	12996/2021 WP(C)/28199/2021	MINATI MALLIK-MP	DIPENDU SUNDAR RAY
138	12997/2021 WP(C)/28203/2021	BAIDYANATHA MAHANANDIA-MP	KRISHNA CHANDRA SAHU
139	12998/2021 WP(C)/28210/2021	SABITA KHATUA-MP	KRISHNA CHANDRA SAHU
140	12999/2021 WP(C)/28214/2021	INDIRABAI PATRO-MP	BISWARANJAN MAHARATHA
141	581/2021 WPC(OAC)/2562/1999	GANGADHAR RATH-MP	
142	594/2021 WPC(OAC)/2419/1999	NARAYAN PRASAD MOHANTY-MP	
143	595/2021 WPC(OAC)/2419/1999	NARAYAN PRASAD MOHANTY-MP	
144	599/2021 WPC(OAC)/3113/1998	GOBINDA CHANDRA PATRA-MP	
145	969/2021 BLAPL/3603/2021	BHASKAR DANDASENA-MP	
146	1053/2021 ABLAPL/3139/2018	NITYA@NITYANANDA@OKIL SAHU-MP	
147	1054/2021 ABLAPL/7340/2021	NAKKA SANTOSH KUMAR-MP	SOUBHAGYA KUMAR DASH
148	1055/2021 ABLAPL/10614/2021	SUKANTA BISWAL-MP	
149	1056/2021 ABLAPL/6253/2021	LALU HARIJAN @ NAG-MP	
150	1057/2021 ABLAPL/11274/2019	BATAKRUSHNA BISWAL-MP	
151	1232/2021 CRLMC/3217/2019	BAIKUNTHA SAHU-MP	
152	1235/2021	PRAPHULA DIGAL-MP	

153	CRLMC/77/2021 1236/2021	PRAPHULA DIGAL-MP
154	CRLMC/94/2021 1240/2021	DHANESWAR BAGH-MP
155	CRLMC/821/2021 12928/2021	PRAVAT KUMAR PRADHAN-MP
156	WP(C)/18116/2021 12945/2021	AJAYA KUMAR SWAIN-MP
157	WP(C)/25821/2021 12975/2021	HARASMANI BEHERA-MP
158	WP(C)/20833/2021 12986/2021	SRI SAI RAMESWARA SOLVENTS PVT. LTD.-MP
159	WP(C)/26527/2021 12987/2021	JAGAT JANANI CASHEW INDUSTRIES-MP
160	WP(C)/26532/2021 12988/2021	SRI SAI RAMESWARA SOLVENTS PVT. LTD.-MP
161	WP(C)/26578/2021 12989/2021	SRI SWADHIN COMMERCIALS PVT. LTD.-MP
	WP(C)/26582/2021	